

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4245  
ANSWERED ON:21.04.2005  
COMPENSATION TO LAND OUSTEES  
Nayak Shri Ananta

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of families lost their land due to construction of line from Banspani to Jokhapura in Orissa;
- (b) the rate at which compensation has been paid to each land oustees;
- (c) whether some people are yet to be paid compensation; and
- (d) if so, the steps taken to expedite the payment?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a): Total 2352 nos. families lost their land.
- (b): State Government of Orissa is acquiring the required private land for Daitari-Keonjhar-Banspani (DKB) Rail Link Project and is paying necessary compensation to the land-losers, taking into account the prevailing rate of land in the area.
- (c): Yes, Sir.
- (d): Collector/Keonjhar has given instructions to the Special Land Acquisition Officer/Keonjhar/DKB Rail Link Project to expedite payment of compensation to the remaining land-losers subject to fulfillment of all necessary formalities.